

Defective Case Register from 2025-04-24 to 2025-04-24

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/12334/2025	SURYAKANTA DWIBEDI	2025-04-24	1 page 11 not legible.
2	D-WP(C)/16867/2025	ABINASH BARIK	2025-04-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No 39 40 and 41 not neat and legible.
3	D-WP(C)/16574/2025	PRAKASH KUMAR MISHRA	2025-04-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. IN averment para 16 date not correctly mentioned.Page no. 35 not neat.
4	D-WP(C)/14748/2025	PRATAP KUMAR MOHANTY	2025-04-24	Annexures -2 and3 not correctly mentioned in averment and index. 2..Petition not correctly addressed to Honorable Court
5	D-WP(C)/16062/2025	MANAS RANJAN DHAL	2025-04-24	.Petition not correctly addressed to Honorable Court
6	D-CONTC/16841/2025	ANUPAMA NAYAK	2025-04-24	PAGE NOS.8 9 10 NOT NEAT AND LEGIBLE 2.ONLY OPP.NO.2 OF W.P (C) NO. 16371/2024 TO BE PARTY IN CONTC
7	D-WP(C)/16685/2025	SATYABRATA JENA	2025-04-24	17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
8	D-WP(C)/15368/2025	JEEVANJYOTI MOHANTY	2025-04-24	Addressof R -15 not mention
9	D-CMP/16015/2025	KARUNAKAR GAYA	2025-04-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. Authentication fees payable on annexure-1 is 4.40 paisa ,paid Rs .3 / .Deficit authentication fees Rs .1.40 paisa to be paid .
10	D-CRLREV/12413/2025	MANOJ PANIGRAHI	2025-04-24	A.Fee of 6.25 to be paid 2.Deficit A.Fee of Rs. 5.70 to be paid.
11	D-CONTC/15792/2025	ADV.	2025-04-24	PAGE NO.13 NOT NEAT AND LEGIBLE
12	D-CONTC/16211/2025	SANJIB KUMAR KHADAYATRAY	2025-04-24	FIRST LETTER OF THE PETITIONER BE CAPITAL 2. Code NOT CORRECT 3.PAGE NOS.7 AND 8 NOT LEGIBLE 2.UNDERTAKING FOR ENGLISH TRANSLATION OF ODIA NOT FILED 3. CAUSE TITLE OF W.P(C) NO.38129 OF 2023 BE FILED THEN PUT UP FOR S.R
13	D-WP(C)/16477/2025	BISHNU PRASAD RATH	2025-04-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Page no 33 not legible. 2. Adv. clerk w.f. fee Rs. 10 not filed in V. Nama.
14	D-CMP/16018/2025	KARUNAKAR GAYA	2025-04-24	. Subject Code incorrectly Mentioned
15	D- ABLAPL/12236/2025	PRABIN DAS	2025-04-24	1. Paragraph sl no 8 in the petition is not furnished
16	D- ABLAPL/12238/2025	PRABIN DAS	2025-04-24	1. Paragraph SL No. 11 in the petition is not furnished
17	D-WP(C)/16219/2025	SUBHRANSU BHUSAN MOHANTY	2025-04-24	1. Page Nos. 21 and 22 Are Not Legible.
18	D- BLAPL/12316/2025	PRATIK NAYAK	2025-04-24	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 7 and 8 not neat and legible.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 24-04-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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